



### \$~23 to 43

# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

- (23)
- + W.P.(C) 3125/2021, CM APPL. 9491/2021 & CM APPL. 18918/2021, CM APPL. 65698/2024

FOUNDATION FOR INDEPENDENT JOURNALISM & ORS.

.....Petitioner

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF. Ms. Nitya Ramakrishnan, Sr. Advocate with Mr. Prasanna S and Ms. Stuti Rai, Advs.

Versus

UNION OF INDIA & ANR. Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

- (24)
- + W.P.(C) 3483/2021 & CM APPL. 27226/2021

SANJAY KUMAR SINGH Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

Versus

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UNION OF INDIA & ORS. Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

(25)

+

W.P.(C) 3659/2021, CM APPL. 11097/2021 & CM APPL. 18916/2021

### QUINT DIGITAL MEDIA LIMITED & ANR. .....Petitioners

Through: Ms. Nitya Ramakrishnan, Sr. Advocate with Mr. Prasanna S and Ms. Stuti Rai, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

#### versus

### UNION OF INDIA & ANR. .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOL

(26)

+ W.P.(C) 5973/2021 & CM APPL. 18880/2021

PRAVDA MEDIA FOUNDATION .....Petitioner Through: Ms. Nitya Ramakrishnan, Sr. Advocate with Ms. Stuti Rai, Mr. Aaditya Vijaykumar, Ms. Akshita Katoch Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and

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Ms. Swikriti Singhania, Advs. for BDF.

#### versus

UNION OF INDIA & ANR. .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

(27)

### + W.P.(C) 6188/2021 & CM APPL. 19591/2021

THE PRESS TRUST OF INDIA LIMITED .....Petitioner Through: Mr. N.B. Joshi with Mr. Anurag Ranjan and Ms. Archana Murmu, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

Versus

UNION OF INDIA & ANR. .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

(28)

+ W.P.(C) 7281/2021, CM APPL. 22944/2021 & CM APPL. 46798/2024

FACEBOOK INC.			Petitioner				
	Through:	Mr.	Varun	Pathak,	Ms.	Amee	Rana,

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Mr. Thejesh Rajendran and Mr. Yash Karunakaran, Advs.

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

Versus

UNION OF INDIA

Through:

.....Respondent

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

(29)

+ W.P.(C) 7284/2021, CM APPL. 22951/2021 & CM APPL. 46558/2024

WHATSAPP LLC

.....Petitioner

Through: Mr. Tejas Karia, Adv., Ms. Swati Agarwal, Adv., Mr. Shashank Mishra, Adv., Ms. Akshi Rastogi, Adv. Ms. Vedika Rathore, Adv. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

versus

UNION OF INDIA .....Respondent Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

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(30)

+ W.P.(C) 4912/2024, CM APPL. 20090/2024 & CM APPL. 20091/2024

### T.V. TODAY NETWORK LIMITED AND ANR. .....Petitioners

Through: Mr. Hrishikesh Baruah, Mr. Anurag Mishra, Mr. Utkarsh Diwedi and Ms. Madhu Vishnoi, Advs.
Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

### Versus

## UNION OF INDIA AND ORS. ......]

.....Respondents

Through:

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI. Mr. Taias Karia Mr. Varun Pathak

Mr. Tejas Karia, Mr. Varun Pathak, Ms. Amee Rana, Mr. Tejpal Singh Rathore and Ms. Vibhuti Vasisth, Advs. for R-2.

(31)

+ W.P.(C) 6219/2024

LIVE LAW MEDIA PRIVATE LIMITED AND ORS .... Petitioners

Through: Mr. Apan Gupta, Ms. Vrinda Bhandari, Ms. Anandita Rana and Ms. Rubayya Tasneem, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and

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Ms. Swikriti Singhania, Advs. for BDF.

#### Versus

UNION OF INDIA AND ANR .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

(32)

+ W.P.(C) 6220/2024

BHAKTA TRIPATHY Through: None .....Petitioner

Versus

UNION OF INDIA AND ORS. .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI. Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati, Advocate

(33)

+ W.P.(C) 6375/2024

T M KRISHNA

Through:

#### .....Petitioner

h: Mr. Apan Gupta, Ms. Vrinda Bhandari, Ms. Anandita Rana and Ms. Rubayya Tasneem, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and

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Ms. Swikriti Singhania, Advs. for BDF.

#### versus

#### UNION OF INDIA ANR Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI. Mr. Ripudaman Bhardwaj, CGSC with Kushagra Kumar and Mr. Abhinav Bhardwaj, Advs. for UOI.

(34)

+ W.P.(C) 6390/2024

### THE NEWS BROADCASTERS ASSOCIATION AND ORS.

.....Petitioner

Through: Ms. Nisha Bhambhani, Mr. Rajat Arora and Ms. Mariya, Advs. for NBA. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

Versus

# MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY AND ANR. .....Respondents Through: Mr. Kirtiman Singh, CGSC with Mr.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

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### (35) + W.P.(C) 6391/2024

### DIGITAL NEWS PUBLISHERS ASSOCIATION .....Petitioner

Through: Mr. Nachiket B. Joshi, Mr. Shivek Trehan and Ms. Rishika Goyal, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

### versus

### UNION OF INDIA AND ANR

### .....Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Ms. Nidhi Mittal and Mr. Arnav Mittal, Advs. for UOI.

(36)

+ W.P.(C) 6393/2024

## TRUTH PRO FOUNDATION INDIA

.....Petitioner

Through: None.

versus

UNION OF INDIA

.....Respondent

Through: Mr. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Ms. Nidhi Mittal and Mr. Arnav Mittal, Advs. for UOI.

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(37) + W.P.(C) 7376/2024

## AGIJ PROMOTION OF NINETTENONEA MEDIA PVT. LTD AND ORS .....Petitioners

Through: Mr. Darius Khambata, Sr. Adv., Mr. Mihir Desai, Sr. Adv., Mr. C.U. Singh, Sr. Adv. with Mr. Avi Singh, Mr. Nikhil Parikshith, Ms. Astha Sharma, Ms. Anju Thomas, Ms. Mantika Haryani, Mr. Rohin Bhatt and Mr. Sadeeq Sherwani, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

#### versus

UNION OF INDIA AND ANR Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

BDF.

(38)

+ W.P.(C) 7377/2024

NIKHIL MANGESH WAGLE

.....Petitioner

Through:

Mr. Krishan Kumar, Mr. Seemant K. Garg and Mr. Abhay Nevagi, Advs. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for

versus

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	UNION OF INDIA Through:	Respondent Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.		
(39) +	W.P.(C) 7528/2024, CM A 31346/2024 AMOL PALEKAR	PPL. 31345/2024 & CM APPL. Petitioner		
	Through:	Ms. Nithya Ramakrishnan, Sr. Advocate with Mr. Mrigank Prabhakar and Ms. Stuti Rai, Advs.		
	versus			
	UNION OF INDIA AND ANR Through:	Respondents Mr. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Ms. Nidhi Mittal and Mr. Arnav Mittal, Advs. for UOI.		
(40)				
+	W.P.(C) 9137/2024 PRAVEEN ARIMBRATHODI Through:	YILPetitioner Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.		
	versus			
	UNION OF INDIA AND ANR Through:	Respondents Ms. Manisha Agrawal Narain, CGSC with Mr. Chandan Deep Singh, Mr. Sandeep Singh Somaria and Mr. Akhil Gupta, Advs. for UOI.		
(41) +	W.P.(C) 11055/2024 SAYANTI SENGUPTA Through:	Petitioner Mr. Sidharth Chopra, Mr. Nitin		

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Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

#### versus

## UNION OF INDIA AND ANR Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena,

Advs. for UOL

(42)

- + W.P.(CRL) 2415/2024 WHATS APP LLC .....Petitioner Through: Mr. Tejas Karia, Adv., Ms. Swati
  - Agarwal, Adv., Mr. Shashank Mishra, Adv., Ms. Akshi Rastogi, Adv. Ms. Vedika Rathore, Adv. Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Vivek Ayyagari, Ms. Srishti Kumar, Mr. Rishabh Rao and Ms. Swikriti Singhania, Advs. for BDF.

### versus

UNION OF INDIA AND ORS	SRespondents
Through:	Mr. Kirtiman Singh, CGSC with Mr.
C C	Waize Ali Noor, Mr. Ranjeev
	Khatana and Mr. Maulik Khurrena,
	Advs. for UOI.
$\mathbf{W} \mathbf{D} (\mathbf{O} \mathbf{D} \mathbf{I}) \mathbf{O} \mathbf{T} (\mathbf{O} \mathbf{O} \mathbf{A})$	

(43)

W.P.(CRL) 2766/2024

## WHATSAPP LLC

Through:

### .....Petitioner

Mr. Tejas Karia, Adv., Ms. Swati Agarwal, Adv., Mr. Shashank Mishra, Adv., Ms. Akshi Rastogi, Adv. Ms.

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Vedika Rathore, Adv.

versus

Through:

UNION OF INDIA

.....Respondent

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Ranjeev Khatana and Mr. Maulik Khurrena, Advs. for UOI.

### CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA <u>O R D E R</u> 11.11.2024 CM APPL. 65698/2024 in W.P.(C) 3125/2021

1. The present application has been filed by Indian Broadcasting & Digital Foundation for taking on record a writ petition filed by it before the Madras High Court.

2. Keeping in view the averments in the application as well as the order dated  $22^{nd}$  March, 2024 passed by the Supreme Court in Transfer Petition (Civil) Nos.997-1000/2021, the present application is allowed and the W.P. No. 25619/2021 filed before the Madras High Court is taken on record.

3. The Delhi High Court Registry is directed to open a new file and place a new number on the writ petition bearing the initial nos. 25619/2021.

# W.P.(C) 6220/2024 W.P.(C) 6393/2024

1. Learned Coordinator states that Bhakta Tripathy and M/s Truth Pro Foundation India are unrepresented before this Court. Issue default notice without process fee to the advocate(s) on record and also to the petitioners in the aforesaid two matters intimating them about the next date of hearing.

2. The contesting parties are directed to serve copies of their writ petitions as well as their written submissions upon the Coordinator who, in

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turn, is directed to circulate the same to all the counsels who are appearing in the present batch of matters.

 List before Registrar for completion of pleadings on 12<sup>th</sup> December, 2024.

4. List before Court on 13<sup>th</sup> January, 2025.

W.P.(C) 3125/2021, CM APPL. 9491/2021 & CM APPL. 18918/2021 W.P.(C) 3483/2021 & CM APPL. 27226/2021 W.P.(C) 3659/2021, CM APPL. 11097/2021 & CM APPL. 18916/2021 W.P.(C) 5973/2021 & CM APPL. 18880/2021 W.P.(C) 6188/2021 & CM APPL. 19591/2021 W.P.(C) 7281/2021, CM APPL. 22944/2021 & CM APPL. 46798/2024 W.P.(C) 7284/2021, CM APPL. 22951/2021 & CM APPL. 46558/2024 W.P.(C) 4912/2024, CM APPL. 20090/2024 & CM APPL. 20091/2024 W.P.(C) 6219/2024 W.P.(C) 6375/2024 W.P.(C) 6390/2024 W.P.(C) 6391/2024 W.P.(C) 7376/2024 W.P.(C) 7377/2024 W.P.(C) 7528/2024, CM APPL. 31345/2024 & CM APPL. 31346/2024 W.P.(C) 9137/2024 <u>W.P.(C) 11055/202</u>4 W.P.(CRL) 2415/2024 W.P.(CRL) 2766/2024

 List before Registrar for completion of pleadings on 12<sup>th</sup> December, 2024.

2. List before Court on 13<sup>th</sup> January, 2025.

# MANMOHAN, CJ

# TUSHAR RAO GEDELA, J

NOVEMBER 11, 2024/bh

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